

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Weekly Hearing Schedule for the month of February,2016(22.2.2016 to 26.2.2016)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
23.2.2016 Tuesday At 10.30 A.M. Misc. petitions	1.	16/SM/2015	Suo-Moto	Difficulty encountered in implementation of the Commission's order dated 5.10.2015 in Petition No. 310/MP/2014 regarding scheduling of unscheduled surplus power from the inter-State generating stations.
	2.	05/MP/2016	NHPC	Petition under Section 79(1)(f) of the Electricity Act, 2003 for adjudication of dispute between NHPC Limited and UPPCL regarding interpretation of Regulation 5(3) OF CERC (Terms and Conditions of Tariff) Regulation, 2009
	3.	03/MP/2016	Vedanta	Petition for the relinquishment of the Long Term Open Access under the Bulk Power Transmission Agreement dated 5th July, 2010 under Regulation 2010 read with Regulation 32 of the CERC(Grant of Connectivity, Long Terms Access and Medium Terms Open Access in inter State Transmission and related matters) Regulations, 2009
	4.	76/MP/2015	NHPC	Petition for approval of Renovation & Modernization (R&M) proposal in respect of Bairasiul Power Station
	5.	18/SM/2015	Suo-Moto	Petition for declaration of commercial operation of Units 20 to 50 of the Mundra Ultra Mega Power Project developed by Coastal Gujarat Power Limited.
	6.	09/SM/2015	Suo-Moto	Following up on action on the recommendations of CAC sub-committee on Congestion in Transmission.
	7.	04/ADP/2016	ATL	Petition under Section 63 of the electricity Act, 2003 for Adoption of transmission Charges with respect to Transmission System established by Alipurduar transmission Limited .
	8.	06/TL/2016	ATL	Petition for grant of Transmission License with respect to Alipurduar transmission Limited.
	9.	20/MP/2016	LKPL	Petition under the provisions of Sections 79,r/w 8.7)b) and other applicable provisions of CERC(Grant of Connectivity Long Term Access and Medium Term Open Access in Inter State Transmission and Related Matters) Regulations, 2009 as amended r/w Regulation 111 and 116 of the CERC (C&B) Regulation 1999.
23.2.2016 Tuesday At 02.30 P.M. Misc. petitions	10.	293/MP/2015	JPVL	Petition under Section 79 (1) (c) of the Electricity Act, 2003 read with Regulations 18 and 32 of the CERC (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009 for keeping in abeyance the long term open access of 775.5 MW granted to Jaypee Nigrie Super Tehrml Power Plant.
	11.	98/MP/2015	JPVL	Petition under Section 79 (1) (c) of the Electricity Act, 2003 read with Regulations 18 and 32 of the CERC (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009 for relinquishment of long term open access from 265.35 MW to 0 MW.

25.2.2016 Thursday At 10.30 A.M. Generation Tariff	1.	05/RP/2016	BBMB	Petition for review of order dated 12.11.2015 passed in petition No. 251/GT/2013
	2.	26/RP/2015	NTPC	Petition for Review of order dated 31.8.2015 in Petition No.208/GT/2013 and 305/GT/2014 regarding approval of generation tariff of Korba Super Thermal Power Station Stage-III (500 MW).
	3.	24/RP/2015	PGCIL	Review petition for review of the order dated 7/10/2015 in petition No. 112/TT/2013 in the matter of determination of transmission tariff of 9 assets under transmission system for Phase-I Generation projects in Orissa-Part-A in ER.
	4.	116/GT/2013	THDC	Petition for approval of Generation Tariff of Koteswar Hydro Electric Project (KHEP) (4x100 MW) for the period 1.4.2011 to 31.3.2014
	5.	49/GT/2015	THDC	Petition for Truing -up of Generation Tariff of Koteswar Hydro Electric Project (KHEP) (4x100 MW) for the period 1.4.2011 to 31.3.2014
	6.	224/GT/2015	DVC	Petition for determination of tariff for Raghunathpur Power Station Unit-I (600 MW) for the period 2014-19.
26.2.2016 Friday At 10.30 A.M. Transmission Tariff	1.	300/TL/2015	VTL	Petition under Section 14 of the Electricity Act, 2003 read with CERC (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2009 with respect to Transmission License to Vemagiri-II Transmission Limited.
	2.	193/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for LILO of S/C Singrauli- Kanpur line-I, 400KV Substation at Allahabad and LILO of Singrauli-Kanpur line-II including ICT-I and ICT-II at Allahabad with associated bays in northern Region.
	3.	174/TT/2014	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999, CERC (Terms and Conditions of tariff) Regulations, 2009 and CERC (Terms and Conditions of tariff) Regulations 2014 for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Agra(Power Grid)- Agra (UPPCL) 400 KV D/C Interconnection in NR.
	4.	194/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for LILO of 220 KV S/C Panki-Naubasta transmission line at Kanpur in Northern Region
	5.	191/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Series Compensation on Panki-Muradnagar 400 KV S/c line of UPPCL in Northern Region.
	6.	179/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 400/220 KV Bhiwadi S/S along with LILO of Ballabgarh- Bassi 400 KV S/C line and ICT-I and ICT-II at Bhiwadi Transmission System in NR
	7.	427/TT/2014	PGCIL	Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (terms and Conditions of Tariff) Regulations 2014 for tariff determination of Fees and charges of Sub-Load Dispatch Centre at Modipuram under UPPCL
	8.	171/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for

				2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for the transmission system associated with Agartala GBPP in North Eastern Region for the period from 01.04.2014 to 31.03.2019
9.	491/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for transmission System associated with Bairasuli Project.
10.	177/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 220 KV Jandhar- Hamirpur D/C transmission line along with associated bays in NR
11.	178/TT/2014	PGCIL		Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Transmission System associated with 132 KV S/C NER Augmentation in North Eastern Region.
12.	536/TT/2014	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Moga-Hissar-Bhiwani Transmission System in NR.
13.	26/TT/2015	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Combined Assets under Naptha- Jhakri Transmission System in Northern Region
14.	19/TT/2015	PGCIL		Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Unified Load Despatch & Communication Scheme (POWERGRID portion i.e Communication system and SLDC system retained by the petitioner after formation of POSOCO) in Northern Region.
15.	403/TT/2014	PGCIL		Petition for determination of Tariff from DOCO to 31.03.2019 for Gooty-madhugiri 400 KV D/C line along with the associated bays & Establishment of new 400/220 KV substation at Madhugiri with 2X500 MVA transformers under Transmission system associated with System strengthening-XIII in Southern regional grid for tariff block 2014-19.
16.	91/TT/2012	PGCIL		Petition of Transmission tariff from COD to 31.3.2014 for combined assets for transmission system associated with Parbati-II-HEP in NR for tariff block 2009-14

Sd/-
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23.2.2016

